

Through FAX

(J.H.C.Sch. 1-7)

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From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. CM-XXII(50)/I/II/2016/Apptt.
Letter No. /Apptt.
Dated: March, 2016

To,

1. Sri Rajarshi Ranjan, Court Manager, Civil Courts, West Singhbhum at Chaibasa,
2. Sri Swatantra Kumar Madhur, Court Manager, Civil Courts, Chatra,
3. Sri Rajneesh Sinha, Court Manager, Civil Courts, Deoghar,
4. Sri Manish Sinha, Court Manager, Civil Courts, Dhanbad,
5. Sri Sanjay Kumar Gupta, Court Manager, Civil Courts, Dumka,
6. Sir Alok Kumar, Court Manager, Civil Courts, Garhwa,
7. Sri Ershad Ahmad, Court Manager, Civil Courts, Giridih,
8. Sri Pradeep Kumar Prabhakar, Court Manager, Civil Courts, Godda,
9. Sri Swarup Kumar Behera, Court Manager, Civil Courts, Gumla,
10. Smt. Arti Mishra, Court Manager, Civil Courts, Hazaribagh,
11. Smt. Ankita Saxena, Court Manager, Civil Courts, East Singhbhum at Jamshedpur,
12. Sri Subhendu Mohanty, Court Manager, Civil Courts, Jamtara,
13. Sri Syed Tajdar Hassan, Court Manager, Civil Courts, Koderma,
14. Sri Rajiv Ranjan, Court Manager, Civil Courts, Latehar,
15. Sri Pradip Kumar Dutta, Court Manager, Civil Courts, Lohardaga,
16. Sri Anand Kispotta, Court Manager, Civil Courts, Pakur,
17. Sri Ravindra, Court Manager, Civil Courts, Palamau at Daltonganj,
18. Sri Vishnu Prakash, Court Manager, Civil Courts, Sahebganj,
19. Sri Awadhesh Kumar, Court Manager, Civil Courts, Simdega.

Sir/ Madam,

I am directed to inform that the Court has been pleased to accord approval for extension of your contractual period for one year i.e. from 01.04.2016 to 31.03.2017 to the post of Court Manager.

This is for information and needful.

Sd/-Anil Kumar Choudhary
Registrar General
March, 2016.

Memo No. _____/Apptt. dated Ranchi the _____

Copy forwarded to the P.P.S. I/c to Hon'ble the Chief Justice / the Secretary/s to Hon'ble Mr. Justice D. N. Patel / Hon'ble Mr. Justice Prashant Kumar/ Hon'ble Mr. Justice H.C. Mishra/ Hon'ble Mr. Justice D.N. Upadhyay/ Hon'ble Mr. Justice Aparesh Kumar Singh / Hon'ble Mr. Justice Shree Chandrashekhar /Hon'ble Mr. Justice Amitav Kumar Gupta / Hon'ble Mr. Justice Pramath Patnaik / Hon'ble Mr. Justice Rangon Mukhopadhyay / Hon'ble Mr. Justice R. N. Verma / Hon'ble Mr. Justice Ratnaker Bhengra with a request to place the same before His Lordship for kind information.

Sd/-Anil Kumar Choudhary
Registrar General